

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 22<sup>nd</sup> September, 2022

**NO. HC.VII-100(Pt.-VIII)/2010/8368/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the Programme(s) shown against their name, scheduled to be held in the month of October and November, 2022, at the National Judicial Academy, Bhopal in the following manner:

Sl. No.	Prog. No.	Prog. Date	Name of the Programme	Name of nominated officers	Phone No.	E-mail ID
1.	P-1310	15-10-2022 to 16-10-2022 Regular	Seminar on Judicial Reasoning: Knowledge, Skills & Perspective Development	<b>Shri Pritish Choudhury</b> Addl. Chief Judicial Magistrate, Darrang, Mangaldoi	7002284678	pritchchoudhury857@gmail.com
				<b>Smti. Salma Sultana,</b> Addl. Chief Judicial Magistrate, Sivasagar	8761896662	salmaghy1@gmail.com
2.	P-1312	05-11-2022 to 06-11-2022 Regular	National Seminar on Bail & Interlocutory Applications	<b>Smti. Gypsy Deb,</b> Civil Judge-cum-Asstt. Sessions Judge, Karimganj	9706395748	debgypsy10@gmail.com
				<b>Smti. Bobidita Gogoi,</b> Addl. Chief Judicial Magistrate, Goalpara	9435191341	bobidita@gmail.com
3.	P-1315	12-11-2022 to 13-11-2022 Regular	National Seminar on Constitutional & Administrative Law	<b>Smti. Tucuno Vamuzo,</b> District & Sessions Judge, Mon	9436818207	tucunovamuzo@gmail.com
				<b>Smti. Somet Chumden Chang,</b> Principal District & Sessions Judge, Mokokchung	9612775223	sometchang9@gmail.com
4.	P-1317	19-11-2022 to 20-11-2022 Regular	Conference on Matrimonial Law	<b>Smti. Sujata Dutta</b> Counsellor, Family Court No.2, Kamrup (M), Guwahati	9101163142	sujata.sdbunu@gmail.com
				<b>Smti. Sorbani Bhattacharjee</b> Counsellor, Family Court, Nalbari	9864074355	bhattacharjeesorbani@gmail.com

The aforesaid officers are directed to attend the respective training programmes accordingly. Further, they are requested to submit a report after the completion of their respective programmes.

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22-09-22

The nominated participants are also requested to go through the joining instructions available at the NJA website.

By order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-100(Pt.-VIII)/2010/ 8367- 8391/A, dated 22-09-2022**

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

3. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

***[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].***

4. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima

***(He is requested to inform the nominated Judicial Officer(s) under his control accordingly).***

7. The District & Sessions Judge,  
Darrang / Goalpara / Kamrup (M) / Karimganj / Nalbari / Sivasagar

***(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).***

8. Smti. Tucuno Vamuzo, District & Sessions Judge, Mon.

  
22.09.22

9. Smti. Somet Chumden Chang, Principal District & Sessions Judge, Mokokchung.
10. Smti. Sujata Dutta, Counsellor, Family Court No.2, Kamrup (M), Guwahati.
11. Smti. Sorbani Bhattacharjee, Counsellor, Family Court, Nalbari.
12. Smti. Gypsy Deb, Civil Judge-cum-Asstt. Sessions Judge, Karimganj.
13. Smti. Bobidita Gogoi, Addl. Chief Judicial Magistrate, Goalpara.
14. Shri Pritish Choudhury, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi.
15. Smti. Salma Sultana, Addl. Chief Judicial Magistrate, Sivasagar.

**The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in) to enable the Academy to provide transport facility from the airport/railway station.**

**The nominated participants who are attending the training programme for the first time are also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.**

**The nominated participants are also requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.**

**No spouse, children, relatives and personal staff are permitted to accompany along with the nominated participants, since the NJA does not have additional boarding facilities as parallel training programmes are being held at the Academy.**

**The nominated participants are also requested to carry their officially allotted Laptop/tablets, etc. with them while attending the programme.**

16. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
17. The OSD (Protocol), Gauhati High Court, Guwahati.
18. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.

  
22.09.20

19. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

20. The Administrative Officer, Judicial Academy, Assam with a **request to place the notification before the Hon'ble Director, Judicial Academy.**

21. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

22. The CA to the Registrar General, Gauhati High Court, Guwahati.

**(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)**

R. A. Tapadar

22.07.22

**REGISTRAR (JUDICIAL)**